NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

CA No. 02/(MAH)/2016 CA No. 107/2016 SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: M/s. Milestone Development Ltd.

V/s.

M/s. Richa India Infra Development Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mc. Radhika Gupba, ADVOCATE

Plb wadia Ghandy

Seo.

For Respondent NO.1

2. Mr. Sandeepan Mandal, ADVOCATE Sandeepan Mandal i/ Ir Janesh and Co.
for Respondent 2 to 8.

Order CA No.107/2016 in TCP No.02/397-398/CLB/MB/MAH/2016

For the Counsel appearing on behalf of the parties reported that they are trying for settling the matter, at their request, list this matter for reporting settlement on 7.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)